

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/112/2026

Date :- 25/08/2026

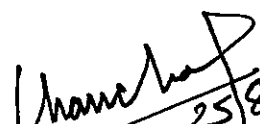
The State Government vide order No.F.19(01)Judl./2026, dated 19.08.2026 has appointed following candidate, Selected in Civil Judge Cadre Examination-2025 as Civil Judge and Judicial Magistrate with effect from the date she assumes the charge of her office. Accordingly, she is directed to report on **07.09.2026 at 09:00 AM sharp** at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur for initial Institutional training by Rajasthan State Judicial Academy, Jodhpur:-

ROLL NO.	MERIT NO.	NAME OF SELECTED CANDIDATE	GENDER	CATEGORY
44129	26	SMT. SONAL BOHRA	Female	GENERAL (LD)

The aforesaid Trainee shall be paid basic salary in the Pay Scale of Rs.77840-136520 (J-1) Level Year-1 and allowances admissible thereon.

The aforementioned appointee is required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of her marriage, as the case may be, signed by her father/husband and father-in-law to the effect that she has not taken dowry directly or indirectly, in any manner.

BY ORDER


25/8
REGISTRAR GENERAL

No.RJS/Estt.B2(i)/01/2025/4063

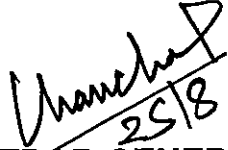
Date :- 25/08/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/ (Examination)/(Class.)/ OSD(F&I)/O.S.D. (Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All District & Sessions Judges.

10. The Registrar, Rajasthan State Human Rights Commission, Jaipur.
11. Judge, Labour Court No.1, Jaipur Metropolitan-II.
12. The Director, Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur-342013.
13. The Treasury Officer, Jodhpur City, Jodhpur.
14. Smt. Sonal Bohra, newly appointed candidate with copy of Govt. order dated 19.08.2026 issued by the State Government along-with 'Welcome Note and Joining Instructions' issued by the Director, Rajasthan State Judicial Academy, Jodhpur. The candidate is further directed to regularly browse the website of the Rajasthan State Judicial Academy, Jodhpur i.e. **Rajasthanjudicialacademy.nic.in** for latest updates.
15. P.S. to all Hon'ble Judges sitting at Jodhpur.
16. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

Personal File/Service-Book Clerk/
T/P Clerk/Jr. Actt./Misc.Clerk/
D.E.Clerk-RJS Estt./
Conf./Accounts/General/
Sub. Court/Statistics/RJS Leave
/Building Cell/Budget


25/8
REGISTRAR GENERAL

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

19 AUG 2026

क्रमांक:-प.19(01)न्याय/2026

जयपुर, दिनांक :

-आज्ञा:-

माननीय राजस्थान उच्च न्यायालय, जोधपुर द्वारा आयोजित राजस्थान न्यायिक सेवा प्रतियोगी परीक्षा-2025 में निम्नांकित 01 चयनित अभ्यर्थी को उनके योग्यता क्रम के अनुसार माननीय राजस्थान उच्च न्यायालय, जोधपुर के परामर्श एवं अभिशंसा के अनुसार माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक सेवा नियम, 2010 के नियम 26 के अन्तर्गत 2 वर्ष के परिवीक्षाकाल पर वेतनमान 77840-136520 (जे-1) में Level Year-1, में पद का कार्यभार ग्रहण करने की दिनांक से सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट के पद पर एतद् द्वारा नियुक्त किया जाता है:-

ROLL NO.	MERIT NO.	NAME OF SELECTED CANDIDATE	GENDER	CATEGORY
44129	26	SMT. SONAL BOHRA	FEMALE	GENERAL (LD)

उपरोक्त 01 न्यायिक अधिकारी के पदस्थापन एवं प्रशिक्षण संबंधी आदेश माननीय राजस्थान उच्च न्यायालय जोधपुर द्वारा पृथक से जारी किये जायेंगे।

राज्यपाल महोदय की आज्ञा से,

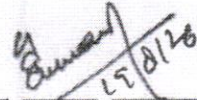


(राघवेन्द्र काष्ठवाल)

प्रमुख शासन सचिव, विधि

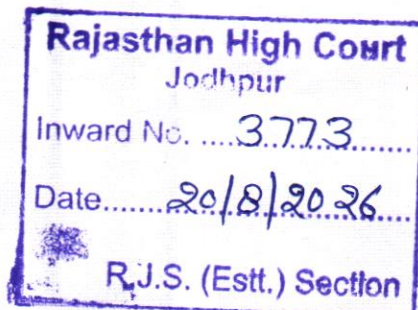
प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय राज्यपाल महोदय, राजस्थान, जयपुर।
2. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान, जयपुर।
3. विशिष्ट सहायक, माननीय विधि मंत्री महोदय, राजस्थान, जयपुर।
4. निजी सचिव, माननीय मुख्य सचिव, राजस्थान, जयपुर।
5. प्रधान महालेखाकार (लेखा एवं परीक्षा), जयपुर, राजस्थान।
6. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 3460 दिनांक 21/07/2026 के क्रम में।
7. रजिस्ट्रार जनरल (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर बेंच, जयपुर, राजस्थान।
8. निदेशक, पेंशन एवं पेंशनर्स वेलफेयर, ज्योति नगर, जयपुर, राजस्थान।
9. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
10. रक्षित पत्रावली।



(आशीष कुमार कुमावत)

संयुक्त शासन सचिव, विधि





RAJASTHAN STATE JUDICIAL ACADEMY

WELCOME NOTE &

Instructions for Newly Appointed officer (Smt. Sonal Bohra)
in the Civil Judge Cadre

Joining Induction Training (2026-27)

1. Rajasthan State Judicial Academy (RSJA) extends a warm welcome to you in the Civil Judge Cadre and wishes you a bright future.
 2. Important information regarding training will regularly be uploaded on the official website of RSJA i.e. rsja.rajasthan.gov.in. You are advised to visit the website regularly.
 3. You are required to report for joining at **Rajasthan State Judicial Academy, Nyay Path, Near Jhalamand Circle, Jodhpur** **on 07.09.2026 at 9.00 AM sharp**. While reporting, as also on every occasion related with training, except when specifically exempted, the trainee officer must be wearing the prescribed uniform. The prescribed uniform is as under :-
 - (i) For **Male officers**: White shirt; Black Trousers; Black Coat; and Black Tie.
 - (ii) For **Female officers**: White saree with white blouse or white kurta and white Salwar/white churidar, black coat and white Dupatta.
- You are advised to bring sufficient sets of prescribed uniform for regular use.
4. Stay arrangement for trainee officers is made at Officer's Hostel, Rajasthan State Judicial Academy, near Jhalamand Circle Jodhpur. It is mandatory for all the trainee officers to stay at RSJA for this institutional training and no application for exemption will be entertained.
 5. An on line form for submitting **Personal Information** of every trainee officer is available on the official website of RSJA i.e. <https://rsja.rajasthan.gov.in> You are directed to download and fill the form. You will have to submit this form along with **Four (04)** passport size photographs to RSJA at the time of your joining.
 6. It shall be the responsibility of the trainee officer to collect Training Kit including Bag, Daily Diary & other essential stationery items from the **Registration Desk** of Academic Block, RSJA at the time of joining.
 7. RSJA will provide two working tea during working days of Institutional Induction Training. Apart from this, expenses towards boarding (morning, evening tea, breakfast, lunch, dinner etc.) shall be borne by the trainee officer herself. Therefore, you are advised to keep adequate financial arrangements for the same.

8. In order to complete the official requirements, you must have following documents (in original) with them:-

- a. **AADHAR Card**
- b. **PAN Card**
- c. **Pass Book of Saving Bank Account** in any of the branches of scheduled bank preferably in **State Bank of India**.
- d. Proof of **Date of Birth** viz. Mark Sheet or Certificate of Board of Secondary Education having date of birth.
- e. Two Cancelled Cheques of the aforesaid Bank Account.

It is advised that you should complete the above requirements before joining and should bring along with them at the time of joining.

9. The officer who is already in service of Government/ Other organization, should get proper relieving order from him/her employer and submit the same to RSJA at the time of joining.

10. The officer who is enrolled as an advocate is advised to complete the formalities regarding suspension of SANAD before joining.

11. Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training.

12. There shall be morning Yoga Class during the training period at the Academy and dress code for the Yoga Class is as under mentioned :-

➤ **Male Officer**:- White T-Shirt, Black Lower/ Track Pant, White Socks and White Sports Shoes.

➤ **Female Officer**:- White T-Shirt, Black Lower/ Track Pant, White Socks and White Sports Shoes.

➤ You are supposed to bring with you the sufficient sets of above mentioned uniform for Yoga Class.

13. The trainee officer who are lactating mothers and whose child is of or below 15 months of age, on submission of birth certificate of child, may be allowed to stay with an attendant (on sharing basis) as per the available accommodation in RSJA campus, at their own expenses.

14. **Conduct & Discipline**

➤ The trainee judicial officers are expected to strictly observe discipline of the training institute and conduct themselves properly. They must be courteous in dealing with the officers of Academy, faculty members, their colleagues, the members of the staff and Security Guards at RSJA. They will do nothing which may disturb others in the institute.

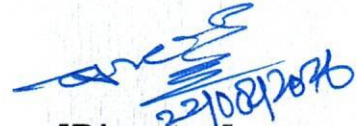
➤ The conduct of a trainee officer should always be befitting a judicial officer inside as well as outside the campus.

➤ The trainee officers must maintain standard of personal hygiene and social behaviour. They are expected to be dressed properly, well groomed and punctual.

➤ The trainee officers must keep the surroundings clean and maintain the cleanliness of the rooms, hostel and campus of the Academy.

➤ The mobile phone is strictly prohibited in the class room.

- Consuming alcohol, smoking and any other psychotropic substance is strictly prohibited.
 - Any violation of the discipline by the trainee judicial officer will be viewed seriously and may lead to termination of his/her training.
15. During the entire period of training, the trainee officer shall be under the immediate control and supervision of Course Director, Additional Director (Academic), RSJA & under overall supervision & control of Director, RSJA.
16. For any further essential query, clarification, the contact numbers of **Ms. Payal Agarwal, Dy. Director (Course Director), RSJA** Mob No **98719-92678**, **Rajasthan State Judicial Academy** office are **0291-2720108, 2721788**.


[Director]

RAJASTHAN STATE JUDICIAL ACADEMY

Near Jhalamand Circle, Old Pali Road, Jodhpur- 342013,

Phone : 0291-2720108, 2721787, 2721788

Email : rsjadir-jod-rj@nic.in; rsjarjs2020@gmail.com Website: rsja.rajasthan.gov.in

PERSONAL INFORMATION SHEET

[For newly appointed Trainee Civil Judges]

Merit No:

1.	Name of the trainee officer		Paste your latest PP Size Photograph	
	(a) In English			
	(b) In Hindi			
2.	Father's/Husband's Name			
	(a) In English			
	(b) In Hindi			
3.	Mother's Name			
	(a) In English			
	(b) In Hindi			
4.	Date of Birth			
5.	Marital Status			
6.	Home District			
7.	Present Address			
8.	Permanent Address			
9.	Contact Details			
	(a) Mobile No.			
	(b) Land Line No. (If any)			
	(c) E. Mail Id.			
10.	Educational Qualification			
11.	Blood Group			
12.	References of two persons to contact in case of emergency	S.N.	Name	Mobile No.
		1.		
		2.		
13.	Language Preference (Hindi/ English)			
14.	Details of previous employment (govt./private/PSU/others) :-			
	(a)	Employer		
	(b)	Post Held		
	(c)	Duration/Period		

15.	Have you practiced as an advocate (If yes, mentioned details)	
	(a)	Place of Practice
	(b)	Duration/ period
16.	PAN No.	
17.	AADHAR/any other Id. No.	
18.	Saving Bank Account Details	
	(a)	Account No.
	(b)	Name of Bank
	(c)	Branch Address
	(d)	IFSC Code No.
19.	Strong Points of your judicial knowledge	
	(a)	Academic Aspect
	(b)	Practical Aspect
20.	Weak Points of your judicial knowledge	
	(a)	Academic Aspect
	(b)	Practical Aspect
21.	Your Hobbies	
22.	Your expectations from the Training	
23.	Any other information you wish to share	
Date:/...../.....		(Signature) Name :.....